

## BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

### SIXTY-FIFTH REPORT

(Presented on 6-8-1984)

The Business Advisory Committee held a sitting on Monday, 6 August, 1984.

2. The Committee have reconsidered their recommendation contained in paragraph 3 of their Sixty-fourth Report which was referred back to the Committee by the House on the 1st August, 1984. The Committee after re-consideration of the matter recommend that—

(i) Discussion under Rule 193 on communal riots may be held on Wednesday, 8 August, 1984 at 3 P.M.; and

(ii) Discussion on Government Motion regarding Reports of Commissioner for Scheduled Castes and Scheduled Tribes may be held on Tuesday, 14 August, 1984 at 3 P.M.

3. The Committee also recommend that further discussion on Government Motion regarding 'Approach to the Seventh Five Year Plan 1985—90', may be held on Thursday, 23 August, 1984 at 3 P.M.

4. The Committee further recommend the allocation of time to the following items of business as shown against each:—

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|---|---------|
| (1) The Indian Telegraph (Amendment) Bill, 1984, as passed by Rajya Sabha.<br>(Consideration and passing)                           | 2 hours |
| (2) The University Grants Commission (Amendment) Bill, 1984, as passed by Rajya Sabha.<br>(Consideration and passing)               | 3 hours |
| (3) The Sales Promotion Employees' (Conditions of Service) Amendment Bill, 1984, as passed by Rajya.<br>(Consideration and passing) | 1 hour  |
| (4) The Coal Mines (Conservation and Development) Amendment Bill, 1984, as passed by Rajya Sabha.<br>(Consideration and passing)    | 2 hours |
| (5) The Cinematograph (Amendment) Bill, 1984, as passed by Rajya Sabha.<br>(Consideration and passing)                              | 2 hours |

NEW DELHI;  
August 6, 1984  
Savana 15, 1906 (Saka)

BAL RAM JAKHAR,  
Chairman,  
Business Advisory Committee.